

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH**

(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)

: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.06.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/165/9/AMR/2019	Admitted	9 of IBC	Jayasiddhi Ganesh Enterprises Pvt Ltd Vs Macro Cast Pvt Ltd
	IA(IBC)/75/2021	60(5) of IBC	Patibandla Srinivas Babu Vs. Kammula Prabhakar Rao (RP)
	IA(IBC)/90/2022	60(5) of IBC	Patibandla Srinivas Babu Vs. Kammula Prabhakar Rao (RP) & Pennar Industries Limited

ORDER

IA (IBC)/75/2021& IA (IBC)/90/2022:

Present: Mr. V. Sethu Madhava Rao, Ld. Counsel for the Respondent.

None appears for the Applicant.

None appeared for the Applicant from the last two occasions. Hence, this application is dismissed for non-prosecution. Accordingly, IA (IBC)/75/2021 & IA (IBC)/90/2022 is dismissed as non-prosecution.

Sd/-

SANJAY PURI
MEMBER (TECHNICAL)

Sd/-

RAJEEV BHARDWAJ
MEMBER (JUDICIAL)